

**Report on Original Application No. 9 of 2022 filed by Smt. Pisati Indira Reddy & another, Chinna Ravirala, Abdullapurmet (M), RR District**

In this regard the following is submitted:

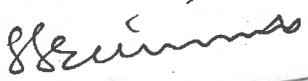
As per the provisions laid under para 2 of EIA Notification, 2006 & its subsequent amendments, the activities listed in the Schedule of the EIA Notification require prior Environmental Clearance. As per EIA Notification, 2006, the activity "Mining of minerals" require prior Environmental Clearance (EC) under 1(a) of schedule.

It is to submit that the Hon'ble NGT vide order dt.18.01.2022 & OA No:9 of 2022 has constituted Joint Committee with certain TOR. The Joint Committee submitted their inspection report dt.22.04.2022 to the Hon'ble NGT, Chennai. As per petition & Joint Committee report, there are 27 no. of respondent units. The units are grouped in 3 categories:

<b>No. of respondent Hot mix plants</b> (1)	<b>No. of respondent stone crushers.</b> (2)	<b>No. of respondent metal quarries</b> (3)	<b>Total no of respondents</b>
10	4	13	27

Out of the above, Stone crushers and Hot mix units are not covered under the purview of EIA Notification, 2006 and its subsequent amendments and the activity "Mining of minerals" require prior Environmental Clearance (EC).

The Hon'ble NGT vide order 11.05.2022 & 17.05.2022 directed to submit individual reports. In view of the above, a status report of ECs obtained and the applications under process at the SEIAA, Telangana is annexed for kind information. The application for ECs falling under violation category will be processed in accordance with S.O.No.804 (E) dt.14.03.2017; S.O.1030 (E), dt.08.03.2018; and O.M. dt: 07.07.2021 & O.M. dt: 28.01.2022 issued by the MoEF&CC, GoI w.r.t. SOP for identification and handling of violation cases under EIA Notification., 2006 issued by the MoEF & CC, GoI.

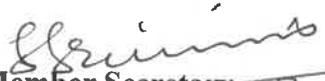
  
Member Secretary, 27.05.2022  
 State Level Environment Impact Assessment Authority  
Telangana

**Status of EC Applications in O.A No.09 of 2022**

<b>Respondents</b>	<b>Name</b>	<b>Status</b>
R7	M/s. Yadadri Stone Crusher, Sy.No.260AA/2, 260AA1A, 260AA4, 260A3, 260A2, 260A1, 260A, Banda Raviryala, Abdullapurmet(M), Rangareddy District.	Stone Crusher- Not applicable as the activity is not covered under the purview of EIA Notification, 2006 and its subsequent amendments.
R8	M/s. BNR Sand Manufacturing Unit (A unit of BNR Stone Crushers), Sy.No.268 & 248, Chinnaravirala (V), Hayathnagar (M), Rangareddy District.	Stone Crusher- Not applicable as the activity is not covered under the purview of EIA Notification, 2006 and its subsequent amendments.
R9	M/s. Sri Renuka Rock Sand, Sy No.253AA, 253E & 259E, Banda Raviryala, Abdullapurmet(M), Rangareddy District.	Stone Crusher- Not applicable as the activity is not covered under the purview of EIA Notification, 2006 and its subsequent amendments.
R10	M/s. Sai Rohit Metal Industries, Sy. No.253/A/1, 253/AA/2, 253/A/3, 253/AA/4, 253/A/A/2, 4, 253/AA/1, 3, 5 & 268, Chinnaravirala (V), Abdullapurmet (M), Rangareddy District.	Recommended for issue of TORs (Violation) in SEAC meeting held on 07.05.2022. To be placed in next SEIAA Meeting.
R11	M/s. M/s. Tirumala Rock Sand Manufacturing Unit, Sy.No.246/AA, 247/A, 247/AA & 249/AA, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District.	Approved for issue of TORs (Violation) in SEIAA meeting held on 21.05.2022.
R12	M/s. KRC Infra Projects, Sy.No.268, Chinnaravirala (V), Hayathnagar (M), Rangareddy District.	Recommended for issue of TORs (Violation) in SEAC meeting held on 07.05.2022. To be placed in next SEIAA Meeting.
R13	M/s. Padmavathi Metal Industry, Sy.No. 268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District.	Applied under Violation on 23.01.2019. Clarification sought on 10.10.2019 (Approved mining plan is not uploaded). The Proponent has not replied till date. Hence, delisted.
R14	M/s. Sai Baba Metal Industry, Sy.No. 268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District.	Applied under Violation on 11.09.2019. Clarification sought on 16.09.2019 (Approved mining plan & Form 1 are not Uploaded). The Proponent has not replied till date. Hence, delisted.
R15	M/s. Sai Vikas Stone Crushing Industries, Sy.No. 56, 57, 58, 64, Deshmukhi (V), Pochampally (M), Yadadri-Bhuvanagiri District.	Environmental Clearance granted on 08.03.2018.
R16	M/s. Sri Venkata Shiva Metal Industry, Sy.No. 56/A & 65/A, Deshmukhi (V), Pochampally (M), Yadadri-Bhuvanagiri District.	Applied under Violation on 11.04.2018. Clarification sought on 17.04.2018 (Approved Mining Plan is not uploaded) The proponent has not replied till date. Hence, delisted.

R17	M/s. Super Fine Sand Hyderabad Pvt. Ltd. (Mines), Sy.No.84/A, Deshmukhi (V), Pochampally (M), Yadadri-Bhuvanagiri District.	Applied under Violation on 07.04.2018. Clarification sought on 16.09.2019 (Approved mining plan & Form 1 are not Uploaded). The proponent has not replied till date. Hence, delisted.
R18	M/s. Veltech Constructions (Hot Mix Plant), Sy.No. 203 P Abdullapurmet (M), Rangareddy District.	Hot Mix Plant does not come under the purview of EIA Notification.
R19	M/s. S.V.Constructions (B Raghuma Reddy Constructions), Sy.No.202 & 203, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification.
R20	M/s. Ambica Infra Company, Sy.No.206, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification
R21	M/s. Mayank Infra, Sy.No.205 & 206, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification.
R22	M/s. P N Constructions (Ganesh Constructions), Sy.No.207, Taramathipet (V), Hayathnagar (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification.
R23	M/s. SPR Constructions, Sy.No.208, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification
R24	M/s. K.Chandrashekar Hot Mix Plant, Sy.No.207, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification.
R25	M/s. Venkatesh Hot Mix Plant, Sy.No. 207, Saddupally (V), Abdullapurmet (M), Rangareddy District	Hot Mix Plant does not come under the purview of EIA Notification.
R26	M/s. Sri Guduru Narender Reddy, (0.99 Ha. Rough Stone & Road Metal Mine), Sy.No. 73/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	Applied under Violation on 11.04.2018. Clarification sought on 17.04.2018 (Approved Mining Plan is not uploaded) The proponent has not replied till date. Hence, delisted.
R27	M/s. Alluri Estates Pvt Ltd, Sy.No. 57, Deshmukhi (V), Pochampally (M), Yadadri-Bhuvanagiri District.	Applied under Violation on 05.04.2018. Clarification sought on 16.09.2019 (Approved mining plan & Form 1 are not Uploaded). The proponent has not replied till date. Hence, delisted.
R28	M/s. PSK Infrastructure and projects Private Limited, Sy.No.79/A, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District.	Hot Mix Plant does not come under the purview of EIA Notification.
R29	M/s. Nagarjuna Hy-Tech Constructions, Sy.No. 78/A,78/A/1, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	Hot Mix Plant does not come under the purview of EIA Notification.
R30	M/s. Rock Crushing India Pvt. Ltd., Sy.No.268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District.	Recommended for issue of TORs (Violation) in SEAC meeting held on 07.05.2022. To be placed in next SEIAA Meeting.
R31	M/s. Shona Engineers, Sy.No. 268, Chinnaraviryal (V), Abdullapurmet (M), Rangareddy District.	Applied under Violation on 09.04.2018. Clarification sought on 17.04.2018 (Approved Mining Plan is not uploaded) The Proponent has not replied till date. Hence, delisted.

R32	M/s. B.N.R Stone Crushers (Mine), Sy.No. 268, Chinnaraviryal (V), Abdullapurmet (M), Rangareddy District.	Approved for issue of TORs (Violation) in SEIAA meeting held on 21.05.2022.
R33	M/s. Uday Stone Crushing Pvt. Ltd., , Sy.No.293/1, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District.	Stone Crushers does not come under the purview of EIA Notification.

  
Member Secretary, 27.05.2022  
State Level Environment Impact Assessment Authority  
Telangana